

WORKERS' ORGANISATIONS

214. **Shri T. B. Vittal Rao:** Will the Minister of Labour be pleased to refer to the answer to a supplementary question arising out of the reply given to starred question No. 54 asked on the 17th November, 1953 and state:

(a) whether the enquiry to find out the most representative character of the four Central Trade Union Organisations on the basis of figures for 31st March, 1953 has since been concluded;

(b) if so, what are the conclusions; and

(c) what is the respective membership of the various organisations?

The Minister of Labour (Shri V. V. Giri): (a) Yes.

(b) The Indian National Trade Union Congress is the most representative organisation of workers in India.

(c) The verified membership of the four Central trade union organisations is as follows:—

Unions	Total verified membership
(1) Indian National Trade Union Congress	9,19,258
(2) Hind Mazdoor Sabha	3,73,459
(3) All-India Trade Union Congress	2,10,914
(4) United Trade Unions Congress	1,29,242
TOTAL	16,32,873

UNLICENSED RADIOS

215. **Shri Vallatharas:** Will the Minister of Communications be pleased to state:

(a) in how many centres the anti-piracy staff to detect cases of owning unlicensed radio-receivers was working on the 1st March, 1954;

(b) the number of cases of radio-owners without licence detected, State-wise, in 1952, 1953 and in January and February 1954; and

(c) what expenditure has been incurred in maintaining the staff and in the detection of cases in 1952 and 1953?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The anti-piracy staff is attached to all Postal Circles. There are 13 such centres. The staff go on detection work to all the places within the jurisdiction of their respective Circles.

(b) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 36.]

(c) Rs. 3.58 lakhs during 1952,
Rs. 6.32 lakhs during 1953.